

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

Item 11

CP(IB) No. 282/Chd/Chd/2020

Under Section 9, IBC 2016

In the matter of:-

ICC World Wide Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

DA Bella LLP

...Respondent/ Corporate Debtor

Due to power failure, the matter could not be taken up today, hence
adjourned to 30.10.2023.

-sd-
Court Officer

September 04, 2023
SM